

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (CA)/148/2022 in Company Petition/44/2021</b>
<b>NAME OF THE COMPANY</b>	<b>AAM Sky Geospatial Solutions Pvt Ltd &amp; 3 others</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Srinivas Murthy Banda</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>AAM Sky Geospatial Solutions Pvt Ltd &amp; 3 others</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

The Counsel for the Petitioner Mr. K. Sai Prasanth submits that the No objection Vakalath is given to him but he is unable to e-file the Vakalath, as the party is now in US and he is not able to give the feedback pertaining to the OTP due to mismatch of time. He submits that the Petitioner would be coming to Hyderabad on 23.03.2023. Hence, post on 19.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**